

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Power Section) Civil Secretariat,
Srinagar/Jammu

Notification

Jammu, the 15th of April, 2024

S.O 246 In exercise of the powers conferred under sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint the following officers to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within their respective territorial jurisdiction of District Doda in view of the General Elections of the Lok Sabha-2024.

S.No.	Name of the Officer(s) S/Sh.	Designation	Jurisdiction
01	Tarun Arroa	Executive Engineer, Mechanical	Division Khellani
02	Bal Krishan	CEO	BDA ,Bhaderwah
03	Mohinder Pal Singh	Executive Engineer	STD ,Doda
04	Manoj Kumar Gupta	Executive Engineer	PWD, Doda
05	Ajait Singh	Lecturer	HSS Boys, Doda
06	Rohi Tass	Lecturer	HSS ,Pranoo
07	Narinder Singh	Lecturer	HSS, Sinoo
08	Rattan Chand	Lecturer	HSS, Sinoo
09	Ravi Kumar	Sr.Lecturer	HSS, Chakrabhati
10	Akl Khan	Lecturer	HSS, Kahaljagar
11	Sawan Kumar	Lecturer	HSS, Kahaljagar

By Order of the Government of Jammu and Kashmir

Sd/-
(Achal Sethi)
Secretary to Government,
Dated: 15-04-2024

No. LAW-Powr/15/2022-10

Copy to the:-

- 1) Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
- 2) Chief Electoral Officer, J&K.
- 3) Divisional Commissioner, Jammu.
- 4) District Magistrate Doda. This is with reference to **letter No.231- 33/DM/Doda dated 02-04-2024.**
- 5) General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
- 6) S. O. Section, Department of Law, Justice and Parliamentary Affairs.
- 7) Incharge Website.

Senior Law Officer
Department of Law, Justice and P.A